

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 927 of 2020**

**IN THE MATTER OF:**

**Himalayan Cast Power Pvt. Ltd.**

**...Appellant**

**Versus**

**Pankaj Khaitan,**

**Resolution Professional of Sasi Power Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Ms. Heena George and Ms. Purti Gupta, Advocates.**

**For Respondent: Mr. Neeraj Gupta and Mr. Kumar Deepraj, Advocates.**

**ORDER**  
**(Virtual Mode)**

**18.01.2021** In terms of the order dated 21<sup>st</sup> December, 2020 learned counsel for the Appellant to file Written Submissions within two days.

Learned counsel for the Respondent submitted that he does not want to file Written Submissions.

List the Appeal 'For Admission (After Notice)' on **21<sup>st</sup> January, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**